

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 139 of 2013 in
DFR no. 631 of 2013(R.P.) in
Appeal No. 167 of 2011

Dated : 25th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner-
Appellant(s)**

Versus

M/s. JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shodhan Babu
Counsel for the Respondent(s) :

ORDER

It is submitted that still the stay Order is pending in the High
Court.

Post the matter on **18.12.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson